## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANAN	NTHA PADMANABHA SWAMY, MEME	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/172/2016 : PADIPPURAKADU VEERAN KUTTY +1	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT L		LTD & 3
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	, 
1. DOLIN KURIAN FORVINGET SUBRAMANI	COUNSEL FOR RIGERZ	Dair
2. T.K. Bhowkou Penja Acchil	Counsel for Petitoness	alto
Achili Menon	Count for R3	Shirt
ALIVAN VI	ORDER	

Counsel for petitioner present. Proxy representing the respondent present and submitted that the senior counsel could not attend before the Tribunal today as he is unwell and prayed time for submitting arguments. Counsel for R3 present. Considering the request of both the parties, this Bench is inclined to grant time for submissions by both the sides. Put up on 17.08.2017 at 10.30 A.M.

هر – (K. Anantha Padmanabha Swamy) Member (Judicial)